

XITEM NO.36 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015
UNION OF INDIA & ORS. Petitioner(s)

VERSUS

S.M. HASEEB & ORS. Respondent(s)
WITH
SLP(C) No. 9686/2015
SLP(C) No. 9889/2015
SLP(C) No. 18440/2015
(With Interim Relief and Office Report)
SLP(C) No. 4816/2016
(With Office Report)

Date : 08/12/2016 This petition was called on for hearing today.
For Petitioner(s) Ms. Sushma Verma, Adv.
Mukesh Kumar Maroria, Adv.

Mr. Shreekant N. Terdal, Adv.
For Respondent(s) Mrs Rani Chhabra, Adv.
Ms. Priyanka Sony, Adv.
Mr. Kiran Kumar Jaipuria, Adv.

Mr. Vikas Singh Jangra, Adv.
UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 9351/2015
Learned counsel for the petitioners to take fresh steps for
service of notice on respondent nos. 1 to 4 and 9 within two weeks
time and notice thereafter, be issued.
None appears for respondent nos. 5 to 8 despite due service.
â- |.contd.

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SLP(C) No. 9686/2015
Despite last opportunity having been granted, respondent no. 1
has not filed counter affidavit. As such further opportunity is
declined.

None appears for respondent nos. 2 to 4 and 15 despite due
service.

Learned counsel for the petitioners to take fresh steps for
service of notice on respondent nos. 5 to 14 and 16 within two
weeks time and notice thereafter, be issued.

SLP(C) No. 9889/2015

Despite last opportunity having been granted, respondent no. 1
has not filed counter affidavit. As such further opportunity is
declined.

Learned counsel for the petitioners to take fresh steps for
service of notice on respondent nos. 2 to 4, 6, 10 to 14 and 16
within two weeks time and notice thereafter, be issued.

None appears for respondent nos. 5, 7 to 9 and 15 despite due
service.

SLP(C) No. 18440/2015

Learned counsel for the petitioners to take fresh steps for
service of notice on respondent no. 14 within two weeks time and
notice thereafter, be issued.

Respondent nos. 1 to 13, 15 to 19 have already filed counter
affidavit.

SLP(C) No. 4816/2016

Last opportunity is granted to all the respondents for filing
counter affidavit within four weeks time.

List again on 27.01.2017.

(PAWAN DEV KOTWAL)
Registrar